

**PROCEEDINGS OF HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

SUB: ANDHRA PRADESH JUDICIAL ACADEMY, SECUNDERABAD – TRAINING PROGRAMMES – Nomination of all the Judicial Officers working in the States of Telangana and Andhra Pradesh to participate in the training programme on “Ubuntu Linux 14.04 Operating System and NC/CIS 2.0 Software” for two days i.e., on Saturday and Sunday at their respective Districts, in five spells as per the Schedule fixed – **ORDERS - ISSUED.**

- REF:** 1. Letter ROC.No.2245/2016-17/APJA-Sec'bad, dated 19.01.2017 from the Director (FAC), A.P. Judicial Academy, Secunderabad.
2. Letter Roc.No.823/2016-CPS, dated 27.12.2016 from the Registrar (IT-cum-Central Project Coordinator), High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh.

ORDER ROC.No. 528/2017-B.SPL. DATED: 31.01.2017

I

All the Judicial Officers working in the State of Telangana and the State of Andhra Pradesh, are hereby nominated to participate in the training programme on “Ubuntu Linux 14.04 Operating System and NC/CIS 2.0 Software” for two days i.e., on Saturday and Sunday at their respective Districts, being given in five spells as per the Schedule fixed as under:

1.	Spell-I	04.02.2017 & 05.02.2017	Kurnool, Vizianagaram, Warangal, City Criminal Courts at Hyderabad, Nellore and West Godavari.
2.	Spell-II	18.02.2017 & 19.02.2017	Chittoor, Visakhapatnam, Khammam, City Civil Court & City Small Causes Courts at Hyderabad, Guntur and Adilabad.
3.	Spell-III	04.03.2017 & 05.03.2017	Kadapa, Srikakulam, Rangareddy, Prakasam, Karimnagar and Mahabubnagar.
4.	Spell-IV	18.03.2017 & 19.03.2017	Nalgonda, Anantapur, East Godavari, Medak, Krishna and Nizamabad.
5.	Spell-V	25.03.2017 & 26.03.2017	O.D. Officers, Hyderabad and Trainee Judicial Officers of A.P. Judicial Academy

II

The following Ubuntu-cum-CIS Master Trainers and Ubuntu Master Trainers are hereby nominated to conduct the two day Ubuntu Linux 14.04 Training Programme in each

District of the States of Telangana and Andhra Pradesh as per the schedule given hereunder:

SL. No.	District	Ubuntu cum CIS Master Trainer- I	Ubuntu cum CIS Master Trainer-II	Ubuntu Master Trainer-I	Ubuntu Master Trainer-II
SPELL-I (04.02.2017 & 05.02.2017)					
1.	Kurnool	C.N.Murthy	M.R.K.Chahawan	G.C.Asifa Sulthana	S.Kamalakar Reddy
2.	Vizianagaram	P.Govardhan	M.Suneel Kumar	Y.Bindu Madhavi	Ch.Pavan Kumar
3.	Warangal	G.Venu	R.Raghunadha Reddy	D.Kiran Kumar	G.Praveen Kumar
4.	City Criminal Courts, Hyderabad.	B.V.L.N. Chakravarthy	D.Varoodhini	G.Radhika	S.Narayana
5.	Nellore	D.Yedukondalu	G.Bhupal Reddy	K.P.Sai Ram	T.Vasudevan
6.	West Godavari	T.Venugopal Rao	A.Satyanand	V.Srinivasa Sivaram	D.Ramakanth
SPELL-II (18.02.2017 & 19.02.2017)					
7.	Chittoor	D.Yedukondalu	G.Bhupal Reddy	G.C.Asifa Sulthana	S.Kamalakar Reddy
8.	Visakhapatnam	P.Govardhan	M.Suneel Kumar	Y.Bindu Madhavi	Ch.Pavan Kumar
9.	Khammam	A.Satyanand	S.Nageswara Rao	D.Kiran Kumar	G.Praveen Kumar
10.	City Civil Courts & City Small Causes Court, Hyderabad	B.V.L.N. Chakravarthy	D.Varoodhini	G.Radhika	S.Narayana
11.	Guntur	T.Venugopal Rao	G.Venu	K.P.Sai Ram	T.Vasudevan
12.	Adilabad	D.Hemanth Kumar	Ch.Jithendar	V.Srinivasa Sivaram	D.Ramakanth
SPELL-III (04.03.2017 & 05.03.2017)					
13.	Kadapa	D.Yedukondalu	G.Bhupal Reddy	G.C.Asifa Sulthana	S.Kamalakar Reddy
14.	Srikakulam	P.Govardhan	M.Suneel Kumar	Y.Bindu Madhavi	Ch.Pavan Kumar
15.	Rangareddy	S.Nageswara Rao	R.Raghunadha Reddy	G.Radhika	S.Narayana
16.	Prakasham	T.Venugopal Rao	G.Venu	K.P.Sai Ram	T.Vasudevan
17.	Karimnagar	D.Hemanth Kumar	Ch.Jithendar	V.Srinivasa Sivaram	D.Ramakanth
18.	Mahabubnagar	C.N.Murthy	M.R.K.Chahawan	D.Kiran Kumar	G.Praveen Kumar
SPELL-IV (18.03.2017 & 19.03.2017)					
19.	Nalgonda	S.Nageswara Rao	R.Raghunadha Reddy	G.Radhika	S.Narayana
20.	Anantapur	C.N.Murthy	M.R.K.Chahawan	G.C.Asifa Sulthana	S.Kamalakar Reddy
21.	East Godavari	A.Satyanand	P.Govardhan	Y.Bindu Madhavi	Ch.Pavan Kumar
22.	Medak	B.V.L.N. Chakravarthy	D.Varoodhini	D.Kiran Kumar	G.Praveen Kumar
23.	Krishna	T.Venugopal Rao	D.Yedukondalu	K.P.Sai Ram	T.Vasudevan
24.	Nizamabad	D.Hemanth Kumar	Ch.Jithendar	V.Srinivasa Sivaram	D.Ramakanth

SL. No.	District	Ubuntu cum CIS Master Trainer- I	Ubuntu cum CIS Master Trainer-II	Ubuntu Master Trainer-I	Ubuntu Master Trainer-II
SPELL-V (25.03.2017 & 26.03.2017)					
25.	O.D. Officers, Hyderabad and Trainee Judicial Officers of A.P. Judicial Academy	B.V.L.N. Chakravarthy	D.Varoodhini	V.Srinivasa Sivaram	D.Ramakanth

The concerned Prl. District and Sessions Judges are requested to make necessary relief arrangements with regard to nomination of the above said Ubuntu-cum-CIS Master Trainers and Ubuntu Master Trainers for conducting the two day Ubuntu Linux 14.04 Training Programme in each District of the States of Telangana and Andhra Pradesh as mentioned in the schedule.

The concerned Prl. District and Sessions Judges are directed to make all necessary arrangements for success of the above said programme in coordination with Andhra Pradesh Judicial Academy and the Registrar, IT-cum-Central Project Coordinator, High Court of Judicature at Hyderabad and the Andhra Pradesh Judicial Academy will supply necessary funds to the Prl. District and Sessions Judges to conduct the said programme, from the funds allocated by 13th Finance Commission under the component 'Training of Judicial Officers' on completion of respective training as per Schedule and after submission of original bills to the Academy.

The Prl. District and Sessions Judges/Unit Heads are requested to direct all the Judicial Officers working in their Unit to participate in the said training programme as per the above schedule in their respective District, without fail and also to make necessary relief arrangements wherever essential in respect of the officers nominated to participate in the two day programme as per the schedule.

However, in case any Judicial Officer is unable to attend the training on "Ubuntu Linux 14.04 Operating System and NC/CIS 2.0 Software" in their respective Districts on the scheduled dates for any unavoidable reasons, the officer is permitted to undergo the training in the subsequent slot in the nearby District at his/her own expenses, such officer can attend the programme by informing the same to the District Judges concerned. Such officers are not entitled for T.A. and D.A.

III

Sri J.Jeevan Kumar, Prl. Junior Civil Judge, Parkal, Warangal District, is hereby permitted to attend the Training on "Ubuntu Linux 14.04 Operating System and NC/CIS 2.0 Software" for two days i.e., on Saturday and Sunday in the nearby district in any other Spell, since the officer has been nominated to participate in the Orientation Programme at National Judicial Academy, Bhopal, scheduled to be held on 04.02.2017 and 05.02.2017.

NOTE: Proceedings are placed in the High Court's Web Site <http://hc.tap.nic.in>. The downloaded copy from the web site is valid for relieving and reporting for the said training programme.


REGISTRAR GENERAL
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To

1. The Director, A.P. Judicial Academy, Secunderabad.

2. The Registrar, IT-cum-Central Project Coordinator, High Court of Judicature at Hyderabad.

(With a request to direct the concerned to place the proceedings in the High Court's Website under General information)

3. The Officers working on Other Duty at Hyderabad.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Chief Judge, City Small Causes Court, Hyderabad.
6. The Metropolitan Sessions Judge, Hyderabad.
7. The Member Secretary, A.P. State Legal Services Authority, Hyderabad.
8. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
9. The Secretary to Government, Law (L.A. & J – SC.F) Department, Government of Andhra Pradesh, Hyderabad.
10. The Secretary to Government, Law (L.A. & J – SC.F) Department, Government of Telangana, Hyderabad.

11. The Pri. District and Sessions Judges:

Adilabad, Anantapur, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District at L.B.Nagar, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

12. The I Additional District and Sessions Judges:

Adilabad, Anantapur, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District at L.B.Nagar, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

13. The Pay and Accounts Officer, Hyderabad.

14. THE DISTRICT TREASURY OFFICERS:

Adilabad, Anantapur, Chittoor, Kakinada, Guntur, Kadapa, Karimnagar, Khammam, Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District at L.B.Nagar, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

15. **THE SECTION OFFICERS:** Special Officers Section, Accounts Section, B-Section, Computer Section, D-I Budget Section, E-Section, O.P.Cell, Vigilance Cell and Work Review Cell, High Court of Judicature at Hyderabad.

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